

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (d). According to information available, one Pak national and one Indian national were apprehended by the BSF in February, 1987 in Ferozpur district of Punjab. One camera and two films, one exposed and one unused, were among the articles recovered from the Pak national. No documents were, however, recovered. The police has registered a case.

Export of garments

5532. SHRI H. B. PATIL :
SHRI LAKSHMAN MALLICK :

Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that product of about 1,000 small garment exporters have been lying ready since the beginning of this year but cannot be shipped in the absence of export quota; and

(b) if so, the details and the action proposed to be taken by Government in this matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) and (b). As per the Export Entitlement Distribution Policy, applications for allotment of quotas under First-Come-First-Served (FCFS) system were invited by the Council on 16th December 1986 and allocations were made to all the eligible exporters. Subsequently, representations were received from the export trade for release of additional quantities. These representations were considered and additional quantities for exports were released to cover as many exporters as possible with a view to maximise foreign exchange earnings.

Hike in price of coffee seeds by Coffee Board

5533. SHRI C. K. KUPPUSWAMY :
Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the price of coffee seeds marketed by the Coffee Board has been raised twice recently; and

(b) if so, the reasons for the price hike ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) and (b). The price of coffee seeds marketed by the Coffee Board depends upon the Minimum Release Price prevalent. Since the MRP had been revised twice recently during 1986, based on the recommendations of the Cost and Accounts Branch, the prices of coffee seeds also had to be revised accordingly.

Measures to safeguard interests of weavers of hand-spun cloth

5535. SHRI AKHTAR HASAN :
**SHRI DEEP NARAIN BAN
MAHANT :**

Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that weavers engaged in producing the finest hand spun cloth in the country do not get remunerative prices for their products or even do not get adequate wages and are being exploited by the rich and the middleman equally; and

(b) if so, whether Government propose to take special measures in consultation with State Governments to safeguard their interests ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) and (b). Government of India have no such reports as far as handloom sector is concerned. As for Khadi Sector, there is no exploitation by the rich or middlemen as the wages are fixed by Khadi and Village Industries Commission (KVIC).

However, developmental schemes being implemented by Central and State Governments are oriented towards strengthening the organisational infrastructure in the form of cooperatives or corporations to safeguard

the interests of weavers and to protect them from being exploited by middlemen.

Expansion programme of Bharat Electronics Limited, Bangalore

5536. DR. V. VENKATESH : Will the Minister of DEFENCE be pleased to state :

(a) whether Bharat Electronics Ltd. Bangalore has embarked upon a major expansion programme in the Seventh Plan period;

(b) if so, its details; and

(c) the estimated increase in its annual turnover after expansion ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) and (b). Yes, Sir. BEL has structured its expansion programme during the Seventh Plan period around completion of sanctioned projects involving sizeable capital outlays, manufacture of modern radars, opto-electronics, communication and broadcast equipment, space electronic times, etc. In the components sector production is planned to be stepped up in respect of power divices, integrated circuits, microwave tubes, passive vacuum devices, crystals and capacitors.

(c) The annual turn-over of Rs. 219.77 crores at the beginning of the Seventh Plan period is expected to rise to about Rs. 640 crores in 1989-90, the terminal year of the Seventh Plan.

Credit to Bangladesh

5537. SHRI CHIRANJI LAL SHARMA : Will the Minister of EXTERNAL AFFIARS be pleased to state :

(a) the total credit given by India to Bangladesh so far; and

(b) the amount of credit to be given during current year and the purpose for which the credit will be utilised ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Credit agreements worth Rs 260.39 crores have been signed with Bangladesh so far, including both Government and commercial credits.

(b) No decision has been taken regarding fresh credits to Bangladesh.

Lotteries by Union Territories

5538. SHRI G. BHOOPATHY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of Union Territories which are running lotteries; and

(b) the profit earned therefrom during each of the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) and (b). The Union Territories of Delhi and Goa, Daman and Diu are running lotteries. Available information for last 3 years is given in the statement below.

Statement

	1983-84	1984-85	1985-86
1. Delhi	Rs. 2.82 crore	Rs. 3.09 crore	Rs. 2.42 crore
2. Goa, Daman and Diu.	The amount of profit surplus is being ascertained and will be laid on the Table of the House.		

[Translation]

Census for Gypsies and Half-Gypsies

5539. SHRI MANKURAM SODI : Will the Minister of HOME AFFAIRS be pleased to state :